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Date: 24/08/2025

Abdul Gagoor Vs Jose K.V

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 21, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 21(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Dileep Poolakkot, Shivam Sai, Sangeeth Mohan K

Final Decision: Disposed Of

Judgement